

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

CA (CAA)-62/230-232/MB/2018

CORAM : SHRI V.P. SINGH, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.10.2018**

NAME OF THE PARTIES: **NATESHWAR TRACOM PVT. LTD. & 3 ORS.**

SECTION 230-232 OF THE COMPANIES ACT, 2013.

ORDER

24. CA (CAA)-62/230-232/MB/2018

Ld. Counsel for the Petitioner sought time. At his request, two weeks' time is allowed. List on 12.11.2018.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

V. P. SINGH
Member (Judicial)